

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-9113-JK (LD ) of 2024**

**DATED:- 28 - 05 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 28- 05- 2024

No:-LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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*Reyaz Ali Bhat*  
*28-05-24*

Annexure to the Government Order No.-9113 -JK(LD) of 2024 dated 28.05.2024

S No.	No. Title	OIC
1.	WPC No. 822/2020 R.R. Resorts and Ors through Ashok Singh & Ors Versus Union Territory of J&K through Chairman Pollution Control Board & Ors..	Ms. Shveta Jandial (IFS) Regional Director, Pollution Control Committee, Jammu
2.	WPC No. 684/2020 Choudhary Banquet Hall Versus UT of J&K & Ors	
3.	WPC No. 821/2024 Shubham Stone Crusher Versus UT of J&K & Ors	
4.	WPC No. 823/2024 M/s Shree Krishna Stone crusher Versus UT of J&K	
5.	WPC No. 830/2024 M/s Maa Vaishno Stone Crusher Versus UT of J&K & Ors	
6.	WPC No. 831/2024 Ram Saran Stone Crusher Versus UT of J&K	
7.	WPC No. 892/2024 Mazdoor Kisan Brick Kiln Versus UT of J&K & Ors	
8.	WPC No.838/2024 Om Stone Crusher Versus UT of J&K	
9.	T.A. No. 5702/2021 in SWP No. 1199 of 2016 Hilal Ahmad Bhat & another & Others V/s State J&K & Others.	Mr Dawanjeet Singh , Administration Officer, Forest Protection Force
10.	OA No.714/2022 titled Mukhtar Ahmad Malik V/s Union Territory of J&K	Dr. Arshdeep Singh (IFS) Conservator of Forests Kashmir South Circle.
11.	TA No. 4945/2021 titled Zameer Ahmad Shah V/s Union Territory of J&K	Mr. Mudasir Mehmood Malik DFO Anantnag
12.	TA No. 6830/2020 titled Shah Nawaz Sofi V/s Union Territory of J&K	Mr. Mudasir Mehmood Malik DFO Anantnag
13.	OWP No. 1637/2018 titled Mohamamd Shafi Sheerjigiri & anr. V/s Union Territory of J&K	Mr. Mudasir Mehmood Malik DFO Anantnag
14.	OA No. 1394/2021 Syed Mansoor Ahmad V/s Union Territory of J&K	Mr. Mudasir Mehmood Malik DFO Anantnag
15.	WP (C) No. 1614/2021 titled Residents of	Mr. Mudasir Mehmood Malik

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	Chaklipora V/s Union Territory of J&K & Ors.	DFO Anantnag
16.	WP (C) No. 2408/2021 titled O2Z Pvt. V/s Union Territory of J&K & Ors.	Mr. Mudasir Mehmood Malik DFO Anantnag
17.	CCP(S) No. 505/2022 in SWP No. 2429/2011 titled Nasreena Akhter & Ors V/s Mr. Sanjeev Verma, Commissioner/Secretary to Govt. of J&K Forest Department	Mr. Roshan Jaggi PCCF, HoFF
18.	TA No. 6693/2020 title Mushtaq Ahmad Dar V/s State of J&K & Ors.	Mr. Mudasir Mehmood Malik DFO Anantnag
19.	TA No. 7912/2021 title Parvaiz Ahmad V/s Union Territory of J&K & Ors.	Mr. Mudasir Mehmood Malik DFO Anantnag
20.	OA No. 85/2024 titled Muneeb Ahmad Wani V/s Forest Department	Mr. Mudasir Mehmood Malik DFO Anantnag
21.	TA No. 968/2021 in SWP No. 2523 titled Tahir Ahmad Shah & Ors V/s State & Ors.	Mr. Mudasir Mehmood Malik DFO Anantnag
22.	SWP No. 2361/2019 titled Zahoor Ahmad Mir V/s State and Ors	Mr. Mudasir Mehmood Malik DFO Anantnag
23.	SWP No. 2199/2017 titled Zahoor Ahmad Mir V/s State and Ors	Ms. Shamma Roohi DFO Lidder
24.	TA No. 307/2022 titled Mohd. Amin Thoker V/s State and Ors	Ms. Shamma Roohi DFO Lidder
25.	SWP No. 793/2014 titled Mukhtar Ahmad Padder V/s State and Ors	Ms. Shamma Roohi DFO Lidder
26.	TA No. 307/2022 titled Mohd. Amin Thoker V/s State and Ors	Ms. Shamma Roohi DFO Lidder
27.	TA No. 3122/2021 titled Shabir Ahmad Padder and others V/s State and Ors	Ms. Shamma Roohi DFO Lidder
28.	WP (C) No. 2258/2021 titled Abdul Rashid Mir V/s UT of J&K & Ors	Ms. Shamma Roohi DFO Lidder
29.	CM No. 67/2022 & CM No. 2149/2022 titled UT through DFO Vs Bashir Ahmad Bhat and Ors	Ms. Shamma Roohi DFO Lidder
30.	O.A NO. 835/2021 Ab Rashid Lone vs State & others	Ms. Shamma Roohi DFO Lidder
31.	CCP (D) 03/2024 Shabnam Andrabi & Ors. V/s Deeraj Gupta & Ors.	Mr. Roshan Jaggi PCCF, HoFF
32.	WP (C) No. 2132/2022 Haleema Tramboos & ors. Vs UT of J&K &	Ms. Shamma Roohi DFO Lidder
33.	WPC No. 1495/2022 CM Himalyan Welfare organization No. 3637/2022	Ms. Shamma Roohi DFO Lidder
34.	WP(C) No. 959/2023 Bilal Ahmad Khan V/s UT of J&K	Ms. Shamma Roohi DFO Lidder
35.	TA No.8793/2020 Peer Mohd Lateef V/s	Ms. Shamma Roohi

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	State & Ors.	<b>DFO Lidder</b>
36.	TA No.5887/2021 Mohammad Rafiq Bhat V/s. UT of J&K:	<b>Ms. Shamma Roohi DFO Lidder</b>
37.	TA No. 1568/2021 titled Mohammad Iqbal Khanday V/s UT of J&K	<b>Ms. Shamma Roohi DFO Lidder</b>
38.	OA No. 1013/2022 titled Ab. Rashid Mir V/s State of J&K & Ors	<b>Ms. Shamma Roohi DFO Lidder</b>
39.	TA No. 1991/2021 titled Ghulam Hassan V/s State of J&K & Ors	<b>Mr. Abid Ali Lone DFO Shopian</b>
40.	TA No. 1680/2021 titled Mst. Sitara Bano V/s State of J&K & Ors	<b>Mr. Abid Ali Lone DFO Shopian</b>
41.	WP(C) No. 716/2021 CM No. 2104/2021 titled Manzoor Ahmad Wani Vs UT of J&K & Ors	<b>Mr. Abid Ali Lone DFO Shopian</b>
42.	WP(C) No. 1522/2021 CM No. 5149/2021 titled Ghulam Mohamamd Sofi Vs UT of J&K & Ors	<b>Mr. Abid Ali Lone DFO Shopian</b>
43.	CCP(S) No. 458/2021 titled Mohamamd Yaqoob Mir V/s State of J&K & Ors	<b>Mr. Roshan Jaggi  PCCF, HoFF</b>
44.	SWP No. 88/2017 titled Gulzar Aziz Wani V/s State of J&K & Ors	<b>Mr. Abid Ali Lone DFO Shopian</b>
45.	WP(C) No. 1251/2021 titled Gousia Medicinal Plants & High Tech Nursery Malwan Vs UT of J&K & Ors Revenue department	<b>Mr. Mohammad Ashraf Katoo DFO Kulgam</b>
46.	WP(C) No. 1402/2020, CM No. 3800/2020 and CM No. 3801/2021 titled villages of Coordination committee Guddar Vs UT of J&K & Ors	<b>Mr. Mohammad Ashraf Katoo DFO Kulgam</b>
47.	WP(C) No. 663/2022 titled Gh. Nabi Shah & Ors Vs UT of J&K & Ors	<b>Mr. Mohammad Ashraf Katoo DFO Kulgam</b>
48.	WP(C) No. 1124/2022, CMP No. 2792/2022 titled Muneer Hussain Keela & Ors Vs UT of J&K & Ors	<b>Mr. Mohammad Ashraf Katoo DFO Kulgam</b>
49.	WP(C) No. 2803/2022, CM No. 8686/2021 titled Mushtaq Ahmad Parray Vs UT of J&K & Ors	<b>Mr. Mohammad Ashraf Katoo DFO Kulgam</b>
50.	WP(C) No. 946/2022 titled Abdul Rashid Lone V/s Union Territory of J&K & Ors	<b>Mr. Sajad Ahmad Bhat DFO Awantipora</b>
51.	WP(C) No. 1771/2019 titled Ghulam Nabi Rather & Ors V/s State of J&K & Ors	<b>Mr. Sajad Ahmad Bhat DFO Awantipora</b>
52.	OA No.270/2024 titled Mohd. Ayoub Thoker V/s Union Territory of J&K & Ors	<b>Mr. Sajad Ahmad Bhat DFO Awantipora</b>
53.	CCP(S) No. 477/2023 in OWP No. 1571/2017 titled Muzamil & Ors V/s Roshan	<b>Mr. Roshan Jaggi</b>

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	Jaggi & Ors	PCCF, HoFF
54.	CP No. 92/2022 in OA No. 1614/2021 titled Ghulam Mohammad Mir V/s UT of J&K & Ors	Mr. Roshan Jaggi PCCF, HoFF
55.	TA No. 307/2022 titled Mohd. Amin Thoker V/s State & Ors	Ms. Shamma Roohi DFO Lidder
56.	WP( C) No. 2320/2022 titled Mohd. Shafi Tramboo & Ors V/s UT of J&K & Ors	Ms. Shamma Roohi DFO Lidder
57.	OA No.22/2024 titled Bilal Ahmad Khan V/s Union Territory of J&K	Mr. Mudasir Mehmood Malik DFO Anantnag

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